CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE SHAREHOLDERS OF

PERFECT-OCTAVE MEDIA PROJECTS LIMITED

formerly known as NEW BOMBAY PRINTING & DYEING MILLS LIMITED

Registered Office: Block No. A-1, Parle Colony CHS, Sahakar Road, Vile-Parle (East), Mumbai 400057

This Corrigendum is being issued by Sobhagya Capital Options Limited ("Manager to the Offer") for and on behalf of Mr. Ratish Tagde and M/s. Raga Café Private Limited (hereinafter collectively referred to as the "Acquirers") and is with reference to the Public Announcement dated Monday, February 01, 2011 ("PA") to the shareholders of Perfect-Octave Media Projects Limited, formerly known as New Bombay Printing & Dyeing Mills Limited (the "Target") to acquire upto 14,78,000 fully paid up equity shares of ₹10/- each of the Target ("Share") representing 20% of the expanded Equity Share Capital of the Target as on Monday, February 01, 2011, pursuant to and in compliance with, Regulations 10 and 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations").

The Shareholders of the Target may please note that the "Schedule of Major Activities Relating to the Offer" has been changed and shall be read as under:

SCHEDULE OF MAJOR ACTIVITIES RELATING TO THE OFFER

Activity	Original Schedule		*Revised Schedule*	
	Date	Day	*Date*	*Day*
Public Announcement ("**PA**") Date	February 01, 2011	Tuesday	*February 01, 2011*	*Tuesday*
Specified Date	February 15, 2011	Tuesday	*February 15, 2010*	*Tuesday*
Last Date for a competitive bid (if any)	February 22, 2011	Tuesday	*February 22, 2011*	*Tuesday*
Last Date by which individual Letter of Offer will be dispatched to the shareholders	March 14, 2011	Monday	*March 21, 2011*	*Monday*
Date of Opening of Offer	March 21, 2011	Monday	*March 28, 2011*	*Monday*
Last date for revising the Offer Price/Number of Shares	March 30, 2011	Wednesday	*April 05, 2011*	*Tuesday*
Last date for withdrawal of acceptances by the shareholders	April 06, 2011	Wednesday	*April 11, 2011*	*Monday*
Date of Closure of Offer	April 09, 2011	Saturday	*April 18, 2011*	*Monday*
Last date of communicating the rejection/acceptance and payment of consideration for the acquired shares	April 23, 2011	Saturday	*May 03, 2011*	*Tuesday*

(1) Specified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent and all owners (registered or unregistered) of the Equity shares of the Target, (except the Acquirers) anytime before the closure of the offer, are eligible to participate in the Offer.

The above dates where ever it appeared in the PA to be read accordingly.

All other terms and conditions of the offer as set forth in the PA are unchanged.

The Acquirers severally and jointly accept full responsibility for the information contained in this Corrigendum. The Acquirers are responsible for fulfillment of obligations under the Regulations.

This Corrigendum will also be available on the SEBI website at **www.sebi.gov.in**

Issued by the Manager to the Offer on Behalf of the Acquirers

MANAGER TO THE OFFER

SOBHAGYA
CAPITAL OPTIONS LTD.

SOBHAGYA CAPITAL OPTIONS LIMITED

Registered Office: B- 206, Okhla Industrial Area, Phase- I, New Delhi- 110020.

Tel. No.: +91 11 40777000 **Fax No.:** +91 11 2681 9439, 40777069

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Place: New Delhi

Dated: March 17, 2011